

MR. SPEAKER : I have allowed the Minister to say certain things.

(Interruptions)

MR. SPEAKER : Now take your seat.

[Translation]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Mr. Speaker, Sir, unfortunately there are certain elements and organised groups in our country who want that some way or the other, the communal fire should erupt, and seems that the hon. Member was motivated by such feelings when he said this. Nothing has happened in Delhi where Sikhs have been assaulted. I not only repudiate it but also condemn it on the floor of the House.

12.06 hrs.

PAPERS LAID ON THE TABLE

[English]

National Capital Region Planning Board Regulation, 1986

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : I beg to lay on the Table a copy of the National Capital Region Planning Board Regulations, 1986 (Hindi and English versions) published in Notification No. C. 11031/1/86/NCRPB in Gazette of India dated the 24th May 1986 under the section 38 of the National Capital Region Planning Board Act, 1986. *[Placed in Library. See No. LT-2867/86]*

Annual Report and Review on the Working of Krishak Bharati Cooperatives Ltd. New Delhi for 1984-85 and statement for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of

the Krishak Bharati Cooperative Limited, New Delhi, for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2868/86]

Review on the working of and Annual Report of Assam Agro Industries Development Corporation Ltd. Guwahati for 1975-76, Uttar Pradesh State Agro-Industrial Corporation Ltd. Lucknow for 1979-80, Orissa Agro-Industries Corporation Ltd. Bhubaneswar for 1981-82 and three statement for not laying these papers in time etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : On behalf of Shri Yogendra Makwana, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the Assam Agro-Industries Development Corporation Limited, Guwahati, for the year 1975-76.

- (ii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Guwahati, for the year 1975-76 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2869/86]

- (b) (i) Review by the Government on the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1979-80.
- (ii) Annual Report of the Uttar Pradesh Agro Industrial Corporation Limited, Lucknow, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT-2870/86]
- (c) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1981-82.
- (ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT-2871/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, for the year 1984-85 along with Audited Accounts, under subsection (4) of section 14 and subsection (4) of section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Oilseeds and Vegetable Oils Development Board for the year 1984-85.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT-2872/86]

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

Forty **Forty-ninth Report**
[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Forty-ninth Report (Hindi and English versions) of the Public Accounts Committee on "Union Excise Duties—Irregular grant of exemption on production in small scale units for and on behalf of large scale units".

STATEMENT ON "ADMINISTERED PRICE POLICY"

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Sir, The Hon'ble Members will recall that in my Budget speech I had promised that the Government would present a policy paper on administered prices in order to initiate an open debate on this important issue. I am glad to inform the House that a discussion paper on Administered Price Policy has now been prepared and is being circulated for discussion. [Placed in Library. See No. LT-2873/86] As the issues are complex and the paper is reasonably brief, I do not propose to take the time of the House by going over this issue at this time.

2. The Government hopes that the issues raised in this paper will be subjected to wide discussion and open debate not only in the House but also outside, by the Public and experts. The Government is convinced that a wider debate on this important issue will facilitate the achievement of our Plan objectives with reasonable stability in prices.